

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 38 of 2013**

**Dated : 12<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Steel Furnace Association of India ... Appellant(s)**  
**Versus**  
**Punjab State Electricity Regulatory**  
**Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Shikha Ohri and**  
**Mr. Hemant Singh**

**Counsel for the Respondent(s): Mr. Sakesh Kumar for R.1**  
**Mr. Anand K. Ganesan and**  
**Ms. Swapna Seshadri for R.2**

**ORDER**

The Learned Counsel for the Appellant has already filed his Written Submissions after serving copy on the other side. The Learned Counsel for the Respondent No.2 is filing Written Submissions today after serving copy on the other side.

**Judgment is reserved.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

mk/kt